

**(DEVELOPMENT AND REGULATION) ACT.**

**THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):** I beg to lay on the Table:—

(1) A copy of the Patents (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 3598 in Gazette of India dated the 26th November, 1977 under section 160 of the Patents Act, 1970. [Placed in Library. See No. LT-1349/77].

(2) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks for the year 1976-77 under section 155 of the Patents Act, 1970. [Placed in Library. See No. LT-1350/77].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 638(E) published in Gazette of India dated the 26th August, 1977 regarding the continuance of control over the management of Messrs Indian Rubber Manufacturers Limited, Calcutta.

(ii) S.O. 742(E) published in Gazette of India dated the 1st November, 1977 regarding the continuance of control over the management of Messrs Ganesh Flour Mills Company Limited, Delhi. [Placed in Library. See No. LT-1351/77].

**ANNUAL ADMINISTRATION REPORT OF THE DELHI TRANSPORT CORPORATION FOR 1976-77**

**THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** I beg to lay on the Table a copy of the Annual Administrative Report (Hindi and English

versions) of the Delhi Transport Corporation, New Delhi, for the year 1976-77 under sub-section (3) of section 35 of the Road Transport Corporations Act, 1950. [Placed in Library. See No. LT-1352/77].

**ANNUAL REPORT OF CENTRAL SILK BOARD BOMBAY FOR 1976-77**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bombay, for the year 1976-77, under section 12A of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-1353/77].

**NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT AND REPORT ON RECRUITMENT POLICY ETC. FOR APPOINTMENT TO ALL-INDIA AND CENTRAL SERVICES**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL):** I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section 3 of the All-India Services Act, 1951:—

(i) The All India Services (Death-cum-Retirement Benefits) Third Amendment Rules, 1977, published in Notification No. G.S.R. 1598 in Gazette of India dated the 26th November, 1977.

(ii) The Indian Police Service (Pay) Seventh Amendment Rules, 1977, published in Notification No. G.S.R. 1635 in Gazette of India dated the 3rd December, 1977. [Placed in Library. See No. LT-1354/77].

(2) A copy of the Report (Hindi and English versions) on Recruitment Policy and Selection Methods for appointment to the All India

and Central Services (Kothari Committee Report). [Placed in Library. See No. LT-1355/77].

PHOTOSTAT COPY OF TELEPRINTER MESSAGE FROM KERALA CHIEF MINISTER TO PRIME MINISTER, ETC. *re.* DAMAGE FROM CYCLONIC STORM

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table, in pursuance of the direction given by the Speaker on the 7th December, 1977, a photostat copy of the endorsement addressed to the Ministry of Irrigation of Teleprinter Message dated the 23rd November, 1977 from the Chief Minister of Kerala to the Prime Minister of India regarding damage due to cyclonic storm. [Placed in Library. See No. LT-1356/77].

12.04. hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ARMED RAID ON A RESIDENTIAL BUNGALOW IN NEW DELHI

श्री विजय कुमार महोत्रा (दक्षिण-दिल्ली):  
अध्यक्ष महोदय, मैं अखिल भारतीय लोक महत्व के निम्नलिखित विषय की ओर माननीय गृह मंत्री जी का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें:—

“नई दिल्ली के बीचों-बीच एक रिहायशी बंगले पर सशस्त्र हमले के समाचार जिसके परिणामस्वरूप दो व्यक्ति मारे गये और भविष्य में ऐसी घटनाओं को रोकने के लिये सरकार द्वारा की गयी कार्यवाही।”

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):  
Sir, It is a matter of regret that a heinous crime was committed at No. 1, Southend Road, New Delhi, in which two persons were killed and one received serious injuries. According to the Delhi Police some unidentified persons intruded into the house of one Shri Puran Chand Sawhney at Southend Road on the night between 11/12-12-77 and attacked with some blunt object his chowkidar, Roop Singh, maid servant, Amaro Devi and wife Smt. Mohini Sawhney. As a result of the injuries the chowkidar, Roop Singh died on the spot, the maid servant Amaro Devi later succumbed to injuries in Willingdon Hospital while Smt. Sawhney is still admitted in All-India Institute of Medical Sciences with head injuries. Preliminary investigations have revealed that the intruders entered the house after breaking open the glass pane of the drawing room and went to the dining room where the maid servant was sleeping and attacked her after pursuing her to the pantry where she fell unconscious. They ransacked the rooms of the house. Smt. Sawhney was found lying unconscious in the dining room where she had apparently switched on the siren which blew for a few seconds before it was switched off by the culprits. On hearing the siren some servants from the adjoining servant quarters came in but in the meantime, the culprits seem to have escaped. The servants informed the police and the son of Shri Sawhney on telephone. SHO Tughlak Road accompanied by his staff immediately reached the spot and started the investigation. Soon after the DIG, S. P. and Addl. S. P. also reached the spot. The Dog Squad and the C.F.S.L. Experts were also summoned. The investigation of the case have been entrusted to a Special Squad of the Crime Branch. So far no arrests have been made.